NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 37/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

Name of the Company:

Haldyn Glass Ltd.

Section of the Companies Act: Section 441 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Ashih - Dosh Res Applicant Mobile

1. Ashih - Dosh

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<u>ORDER</u>

Learned PCS Mr. Ashish Doshi present for Petitioner.

At request of Learned PCS for Petitioner.

List the matter on 01.05.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of April, 2017.